

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/10/2016

NAME OF THE PETITIONER(S) : Aromatic Ingredients Pvt Ltd

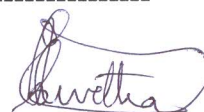
NAME OF THE RESPONDENT(S) : M/s.Synthite Industries Ltd & 8 others

SECTION : 58

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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TK Bhaskar
Priya - N
Shwetha - V
Keerthi - K

counsel for the
petitioner



P. S. RAMAN, Sr. Adv.
THIRU VAMBAN RAMAN, Adv. }

counsel for
The company
K1



ORDER

Counsels representing both the sides are present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on **08.03.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)